# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

# RAJYA SABHA UNSTARRED QUESTION NO. 67

TO BE ANSWERED ON 01st December, 2025

#### SAINIK SCHOOLS YET TO SIGN MoU WITH STATE GOVERNMENT

### 67 SHRI SANJAY SINGH:

Will the Minister of Defence be pleased to state:

- (a) the number of Sainik Schools that are yet to sign MoUs with State Governments, and by when all pending MoUs will be completed; and
- (b) reasons for withhelding for eight years the 10 per cent Special Residential Allowance for Sainik School academic staff, recommended by the Board of Governors and granted in similar institutions, and by when it will be restored?

## ANSWER

#### MINISTER OF STATE

(SHRI SANJAY SETH)

## IN THE MINISTRY OF DEFENCE

- (a) There are Six Sainik Schools that are yet to sign the Memorandum of Agreement (MoA) with State government. The list is placed at Annexure. The MoAs are required to be signed by the concerned State Governments.
- (b) The Special Allowance for residential schools at the rate of 10% of Pay-band and Grade pay to the teachers and librarians was recommended by the 6<sup>th</sup> Central pay Commission (CPC). After due consideration, this allowance was extended to teachers and librarians in Sainik Schools. During the 7<sup>th</sup> Central Pay Commission Report, the Special Allowance was not mentioned in the list of allowances. The Report stated that only those allowances mentioned in the 7<sup>th</sup> CPC Report would be considered and remaining would be abolished. Hence, the Special Allowance was discontinued.

# ANNEXURE REFFERED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION No. 67 TO BE ANSWERED ON 01.12.2025 REGARDING 'SAINIK SCHOOLS YET TO SIGN MoU WITH STATE GOVERNMENT'

S.N.	Name of Sainik School	State
1	Sainik School Nagrota	Jammu & Kashmir
2	Sainik School Sujanpur Tira	Himachal Pradesh
3	Sainik School Kunjpura	Haryana
4	Sainik School Imphal	Manipur
5	Sainik School Bhubaneshwar	Odisha
6	Sainik School Amaravathinagar	Tamil Nadu

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